

DIVISION BENCH
COURT - I

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/73(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	SOMALI MITRA VS ANANDI GOLD PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Madhuri Pandey, PCS : For Petitioner
Mrs. Manju Bhuteria, Adv. : For Respondents
Ms. Janvi Ganeriwala, Adv.
Mr. A. Dutta, Adv.

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Ld. Counsel Mr. A. Dutta accepts notice. Ld. Counsel for the respondents seeks three weeks' time to file reply affidavit. Time is allowed. Rejoinder, if any, be filed within two weeks' thereafter.
3. Post this matter on **20/6/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)